engine shed in order to get the engine ready and to stay on 15 minutes after arrival at the engine shed at the end of a trip in order to book repairs, hand over charge of tools etc. This engine attendance time is included in the ceiling limit of 231 hours of duty in a month which these staff have to put in. Overtime allowance is admissible under the extant orders but is paid to the staff only if the total monthly duty hours exceed the limit of 231 hours.

SHRI B. RATH: Has the Government made enquiries to the effect that the statement that is being made by them is not incorrect?

Mr. CHAIRMAN: To the best of their knowledge.

SHRT B. RATH: Is it a fact that the drivers and firemen are to work for 12 hours and, before that, they are asked to come one hour and twenty minutes before the time of taking over work and also they are asked to leave after 30 minutes of the arrival of the engine in the shed?

SHRI O. V. ALAGESAN: Sir, I have explained the entire position. They are not asked to come one hour and twenty minutes earlier, but only 45 minutes earlier and, after leaving the engine, they have to remain for 15 minutes, not for 30 minutes.

SHRI B. RATH: I submit, Sir, the answer that is being given is not according to the facts that are obtaining there. I submit that the matter may be enquired into properly and the correct position ascertained.

MR. CHAIRMAN: Next question.

SHRI S. N. MAZUMDAR: They may not be asked to go into it officially, but is it.....

MR. CHAIRMAN: Mr. Rath said that the information was not quite right and asked for further enquiries. There, the matter ends. Next question.

RAILWAY REST ROOMS AT TATANAGAR

*117. SHRI B. RATH: (a) Will the Minister for RAILWAYS be pleased to state whether it is a fact that separate Rest Rooms for Anglo-Indian and Indian drivers and firemen continue to be maintained on the Railways at Tatanagar, if so, why?

(b) Whether Government propose to abolish this discrimination; if so, when?

HE DEPUTY MINISTER FOR RIALWAYS AND TRANSPORT (SHRI O. V. / LAGESAN): (a) It is correct that there are two types of Rest Rooms for running Staff at Tatanagar—one in Indian style and the other in Western style. But the staff are permitted to use either of these types according to their convenience and desire without any discrimination.

(b) Does not arise.

SHRI B. RATH: Is it a fact that those members of the staff who wanted to use the Rest Rooms that are reserved for Western style persons have been refused to do so and they have been forced to use other rooms that are meant for Indian style persons?

SHRI O. V. ALAGESAN: Anybody who chooses to go to the Western style rooms can go, Sir.

SHRI B. RATH: Is it a fact that some persons were refused entry to the Western style rooms at Tatanagar when they wanted to use them?

SHRI O. V. ALAGESAN: I am not aware; but if they are brought to our notice, I am prepared to enquire into them.

SHRI K. S. HEGDE: Will the hon. Minister try to impress upon the Anglo-Indians that they are either 'Anglo' or 'Indian' and not both?

MR. CHAIRMAN: Question time is over.